GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1458 ANSWERED ON 13THFEBRUARY, 2025

NATIONAL GREEN HIGHWAYS POLICY

1458. SHRI PRADYUT BORDOLOI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details regarding the number of trees that have been cut and uprooted since the Green Highways Policy was introduced and the number of trees that have been planted in the same period, under the policy, Statewise;
- (b) the details regarding the targets set for the number of saplings to be planted and the length of highways to be covered and the actual number of saplings planted and highways covered, year-wise;
- (c) the details regarding the survival rates of saplings planted under the policy and the national average of the same, State-wise;
- (d) whether trees planted under the policy have been felled for expansion of the highways and if so, the details thereof; and
- (e) whether only species native to their respective region have been planted under the policy and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Bare minimum number of trees have been felled for development of National Highways (NHs) and after obtaining permission of the competent authority.

Details of number of trees felled is attached as Annexure-I and details of year-wise trees planted since 2015-2016 is attached as Annexure-II as per Green Highway Policy 2015 and IRC-SP-21-2009.

- (b) Specific targets are set each year through the formulation of Annual Plantation Action Plans. The targets for the number of saplings to be planted and the length of highways to be covered are determined based on the availability of plantable land in medians and the Right of Way (RoW) of highways. For the year 2024-25, a target of 61.86 lakh saplings was set. As of January 31, 2025, a total of 67.14 lakh saplings have been planted, surpassing the target.
- (c) As per the contract agreement the responsibility of rectification of defect/ deficiency such as deterioration in health of trees and bushes, Trees and bushes requiring replacement, etc. lies with the contractor and the same is ensured by field units. State-wise survival rates of saplings planted under the Green Highways Policy are provided in Annexure-III.
- (d) During Widening/Up-gradation of the road as per NH Specifications, the trees that were marked under peripheral/ ROW are felled as per the guidelines of Ministry of Environment, Forest and Climate Change (MoEFCC) and with the assistance of concern forest department.

(e) The species planted are in accordance with IRC: SP:21-2009 and the Green Highways (Plantation, Transplantation, Beautification & Maintenance) Policy 2015. These guidelines mandate the selection of plant species based on local agro-climatic conditions, soil type, and ecological suitability to ensure maximum survival and environmental sustainability.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) OF LOK SABHA UNSTARRED QUESTION NO. 1458 ON 13THFEBRUARY, 2025 ASKED SHRI PRADYUT BORDOLOI REGARDING "NATIONAL GREEN HIGHWAYS POLICY"

Number of Trees Felled during 2020-21 to 2023-24

Sl. No. Regional Office Number of trees felled 1 Karnataka 539,086 2 Madhya Pradesh 158,463 3 Odisha 577,794 4 Chandigarh (HR) 213,697 5 Chandigarh (PB) 311,019 6 Tamil Nadu 39,542 7 Uttarakhand 33,991 8 Delhi 259,378 9 Gujarat 761,282 10 Assam 94,849 11 Telangana 39,852 12 Madhya Pradesh 154,293 13 Rajasthan 61,177 14 Jammu & Kashmir 113,825 15 West Bengal 144,626 16 Tamil Nadu 79,807 17 Maharashtra 162,382	
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16 Tamil Nadu 79,807	
17 Maharashtra 162,382	
18 Maharashtra 289,001	
19 Bihar 158,103	
20 Chattisgarh 208,199	
21 Jharkhand 105,753	
22 Himachal Pradesh 82,265	
23 Kerala 68,916	
24 UP 195,798	
25 UP 345,776	
26 Andhra Pradesh 108,433	
27 Manipur 1,17,812	
28 Nagaland 74,453	
29 Tripura 31,655	
30 Arunachal Pradesh 44,180	
31 Meghalaya 19,530	
32 Mizoram 38,764	

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 1458 ON 13THFEBRUARY, 2025 ASKED SHRI PRADYUT BORDOLOI REGARDING "NATIONAL GREEN HIGHWAYS POLICY"

SI N o.	Sta te	ars (20 15-16 t o 2017- 18) (No. o f Plants in Aven	Plantati on in 20 18-19 (No. of Plants i n Avenu e & Med ian Plan tation in	on in 20 19-20 (No. of Plants i n Avenu e & Med ian Plan	on in 20 20-21 (No. of Plants i n Avenu e & Med ian Plan	Plantati on in 20 21-22 (No. of Plants i n Avenu e & Med ian Plan tation in Lakh)	Plantati on in 20 22-23 (No. of Plants i n Avenu e & Med ian Plan	Plantati on in 2 023-24 (No. of Plants i n Aven ue & M edian P lantatio n in La	(till 31s t Janua ry 2025) (No. of Plants i n Aven
1	And hra Pra des h		1.47	4.8	3.01	1.67	1.58	1.14	2.11
2	Ass am	1.01	0.73	0.04	2.55	1.73	0.93	2.74	1.32
3	Bih ar	1.62	0.64	0.93	0.72	2.03	2.12	2.38	3.35
4	Chh atti sga rh	2.02	0.86	0.54	1.18	1.02	1.33	1.17	1.05
5	Del hi	0.5	5.5	0.02	2.13	9.50	3.44	3.60	8.95
6	Guj ara t	4.96	0.65	1.06	2.78	2.38	4.51	3.69	5.34
7	Har yan	6.46	4.25	0.28	2.52	1.59	2.19	2.98	5.59

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8	Hi ma cha I Pr ade sh	0.16	0.08	0.23	0.68	0.71	0.82	0.32	0.62
9	Ja mm u & Kas hmi r	0.41	0.38	0.06	0.13	0.47	0.87	0.87	1.17
10	Jha rkh and	1.32	0.86	0.26	1.16	2.53	1.07	0.92	1.01
11	Kar nat aka	7.51	1.75	3.73	3.51	3.73	2.86	2.23	2.79
12	Ker ala	0.9	0.24	0.15	0.33	0.24	0.16	0.18	0.03
13	Ma dhy a P rad esh	0.49	2.31	5.3	3.94	5.77	10.18	7.04	8.49
14	Ma har	7.46	0.64	4.62	4.22	7.97	6.04	5.25	3.98
15	Odi	2.91	2.04	1.73	2.90	3.78	3.40	2.68	2.53
16	Pun jab	3.98	0	1.98	4.81	2.96	2.45	2.33	4.36
17	Raj ast han	8.1	1.52	2.07	4.79	9.45	12.46	8.10	4.19
18	Ta mil Na du	6.44	1.82	2.92	2.86	2.47	2.55	2.62	4.16
19	Tel ang	3.09	0.18	0.59	3.27	2.18	2.74	0.74	0.71

Ī	ana								
20	Utt ar Pra des h	6.74	3.8	3.56	6.31	5.41	6.27	4.81	3.36
21	Utt ara kha nd	0	0.52	0.15	2.10	2.12	1.23	0.56	0.39
22	We st Ben gal	3.85	1.03	1.2	3.04	2.38	2.37	1.87	1.16
23	Tri pur a	0	0	0.0515	0.0164	0.042	0.0027	0.0552	0.0053 8
24	Ma nip ur	0	0	0	0.10973	0.0255	0.02957	0.0189 1	0.0783
25	Na gal and	0	0.00	0	0	0.1391	0.27508	0.3422	0.3311 8
26	Me gha lay a	0	0	0	0	0	0	0	0.0018
27	Miz ora m	0	0	0	0	0	0	0	0.0054 8
28	Sik kim	0	0	0	0	0.03355	0.026	0	0

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UNSTARRED QUESTION NO. 1458 ON 13THFEBRUARY, 2025 ASKED SHRI PRADYUT BORDOLOI REGARDING "NATIONAL GREEN HIGHWAYS POLICY"

SI. No.	State	Survival Rate %		
1	Andhra Pradesh	82.25%		
2	Assam	82.02%		
3	Bihar	76.41%		
4	Chhattisgarh	86.91%		
5	Delhi	81.34%		
6	Gujarat	83.15%		
7	Haryana	86.97%		
8	Himachal Pradesh	90.63%		
9	Jammu & Kashmir	80.30%		
10	Jharkhand	73.06%		
11	Karnataka	83.93%		
12	Kerala	91.50%		
13	Madhya Pradesh	82.16%		
14	Maharashtra	84.85%		
15	Odisha	76.08%		
16	Punjab	87.60%		
17	Rajasthan	75.35%		
18	Tamil Nadu	79.00%		
19	Telangana	93.35%		
20	Uttar Pradesh	83.42%		
21	Uttarakhand	93.15%		
22	West Bengal	80.45%		
23	Manipur	90%		
24	Nagaland	70%		
25	Tripura	70%		
